

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**R.P. No. 17 OF 2016 IN
APPEAL No. 181 OF 2015**

Dated : 6th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Byrnihat Industries Association ...Review Petitioner/Appellant(s)
Vs.**

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Budday A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Ms. Sakie Jakharia for R-2

ORDER

List the matter on **17.11.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson